

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:85  
ANSWERED ON:01.03.2005  
POLICY ON TRIBALS  
Gamang Shri Giridhar

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) Whether the Government has prepared separate policy for Scheduled Area and Scheduled Tribes to protect the Scheduled Tribes from general policy which is not effective for their socio-economic, cultural and development aspect;
- (b) if so, the manner in which the industrial policy, education policy, economic policy, rehabilitation of project affected policy, forest and environment policy, excise policy, development policy had given desired result so far; and
- (c) the detailed policy frame formulated and implemented by the Government and directions given to States in regard to said policies?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (c) The Ministry has circulated a Draft National Policy for Tribals which is in the process of being finalized taking comments/views of the experts, recommendations of the zonal seminars and the lessons learnt from the separate policies existing for various sectors into consideration.